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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ <u>W.P.(C) 887/2018 & CM APPLs. 3756/2018, 12589/2021</u>

ADANI POWER RAJASTHAN LIMITED & ORS Petitioners Through: None.

versus

CENTRAL ELECTRICITY REGULATORY COMMISSION & ANR

Through: Mr. Nikhil Nayyar, Senior

Advocate with Ms. Pritha Srikumar & Mr. Athary Gupta,

..... Respondents

Advocates for R-1.

Mr. Deepak Khurana, Mr. Vineet Tayal & Ms. Nishtha Wadhwa,

Advocates for R-3.

Mr. Shri Venkatesh, Mr. Ashutosh Shrivastav & Ms. Punyam Bhutani,

Advocates for R-5.

Mr. P.V. Dinesh & Ms. Anna

Oommen, Advocates for R-7.

Mr. Amal Nair & Mr. Anand K. Ganesan, Advocates for Rajasthan

Discoms.

W.P.(C) 5785/2018 & CM APPLs. 22536/2018, 24481/2018, 26156/2018, 28097/2018, 509/2019, 34491/2019, 34495/2019, 24313/2020, 33584/2020, 33698/2020, 4733/2021, 29706/2021, 5946/2021

TAMIL NADU GENERATION AND DISTRIBUTION CORP LTD

..... Petitioner

Through: Mr. Amit Anand, AAG with Ms.

Anuska Nagarajan, Ms. Aakanksha

W.P.(C) 887/2018 & W.P.(C) 5785/2018





Bhola & Ms. Devyani Gupta, Advocates.

versus

CENTRAL ELECTRICITY REGULATORY COMMISSION AND ANR

Through:

Mr. Nikhil Nayyar, Senior Advocate with Ms. Pritha Srikumar & Mr. Atharv Gupta, Advocates for R-1.

..... Respondents

Mr. Kirtiman Singh, CGSC with Ms. Shreya V. Mehra & Mr. Waize Ali Noor, Advocates for UOI.

Mr. T.K. Ganju, Senior Advocate with Ms. Divya Chaturvedi, Mr. Saransh Shaw & Mr. Jai Dhanani, Advocates for R-3.

Mr. Biju Mattam, Mr. Chetan Garg & Mr. Lakshyajit Singh Bagdwal, Advocates for R-6.

Mr. Deepak Khurana, Mr. Vineet Tayal, Ms. Nishtha Wadhwa, Advocates for R-4 & 8.

Mr Vishrov Mukherjee, Mr. Yashawi Kant & Ms. Priyanka Vyas, Advocates for R-8.

Mr. Gopal Jain, Senior Advocate with Ms. Divya Chaturvedi, Mr. Saransh Shaw, Mr. Jai Dhanani, Mr. Rijjul Uppal, Ms.Gauri Rasgotra, Mr. Dinesh Moorjani & Mr. Shivansh Aggarwal, Advocates for R-7.

Mr. Karan Jaiswal, Advocate for R-9 & 10.





CORAM: HON'BLE MR. JUSTICE PRATEEK JALAN

% ORDER 08.12.2023

There is no appearance on behalf of the petitioner in W.P.(C) 887/2018.

I am informed that petitions are ready for final hearing. List on 27.03.2024.

PRATEEK JALAN, J

DECEMBER 8, 2023

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